

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No. SMD/ICDS/Lit/24/23358 dated 09.08.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 14479-JK (LD) of 2024

DATED:- 14 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14.08.2024

No:- LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No.14479 -JK(LD) of 2024 dated.14.08.2024

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	O.A No.840	2024	Honey Sambyal	Dr. Subash Chander	DPO Samba
2	WPC No.897	2024	Nazir Kouser V/s UT of J&K	Aditi Singhal	CDPO Rajouri
3	O.A No.	2024	Sunita Devi V/s UT of J&K	Shokat Mahmood	DPO Kathua
4	WPC No.1716	2024	Sabia Arif V/s UT of J&K	Shehzad Ahmed Azad	CDPO Surankote
5	WPC No.2734	2024	Pooja Raina V/s UT of J&K	Sh.Vinod Kumar	Joint Director
6	WPC No. 1841	2024	Rafiq Bano V/s UT of J&K	Nirja Matoo	CDPO Mahore
7	WPC No. 1869	2024	Masooda Danyal V/S UT of J&K	Abdul Aziz	CDPO Poonch
8	WPC No. 694	2024	Simran Jan & Others	Ramiz Raja	CDPO Larkuipora
9	T.A No. 5177	2021	Gulshan Akhter	Asiya Nazir	Deputy Director
10	WPC 2467	2023	Oasis Child Dev, Centre		
11	WPC No. 2150	2023	Tasmeena & Others		
12	WPC No. 2094	2023	Razia Rashir	Gh. Mohd Dar	CDPO Wagoora

Jm